1	2	3
		waiver of market fee and in Rule only) **c) Private Market:** Punjab (In Act only not in Rule and also not implemented) and Chandigarh (In Act only and also not implemented)
3	States/UTs where there is no APMC Act and hence not requiring reforms	Bihar*, Kerala, Manipur, Andaman and Nicobar Islands, Dadra and Nagar Haveli, Daman and Diu and Lakshadweep.
4	States/UTs where APMC Act already provides for the reforms	Tamil Nadu
5	States/UTs where reforms are not initiated	Meghalaya, Jammu and Kashmir, West Bengal, Puducherry and Uttar Pradesh.

* APMC Act is repealed w.e.f. 1.9.2006.

Status of APMC Rules

a) States where Rules have been framed completely:

Andhra Pradesh, Rajasthan, Jharkhand, Maharashtra, Orissa, Himachal Pradesh, Karnataka.

b) States where Rules have been framed partially:

i) Mizoram only for single point levy of market fee;

ii) Haryana for Contract Farming.

Release of central funds to Chhattisgarh

†2196. DR. BHUSHAN LAL JANGDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Chhattisgarh has not yet received the Central

†Original notice of the question was received in Hindi.

funds for the year 2013-14 regarding Inland Fishing Industry and Development of Aquaculture Agency for Development of Fishery, Housing Scheme for fishermen and Short Duration Savings Sahsaral Programme; and

(b) if so, keeping in view of the fact that against the required Central funds of Rs. 306.75 lakhs, funds only to the tune of Rs.148.00 lakhs have been released in the year 2013-14, by when the balance amount would be released to the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI CHARAN DAS MAHANT): (a) and (b) During 2013-14, a proposal for the release of central share of Rs.158.75 lakh under the Centrally Sponsored Scheme-Development of Inland Fisheries and Aquaculture; and a proposal for the release of central share of Rs.100 lakh and Rs.48 lakh for construction of houses and Saving cum Relief respectively, was received under the Centrally Sponsored Scheme-National Scheme of Welfare of Fishermen from Government of Chhattisgarh. A sum of Rs.56 lakh has been released as first installment under the Centrally Sponsored Scheme- Development of Inland Fisheries and Aquaculture and a sum of Rs.50 lakh was released as first installment for construction of houses and Rs.48 lakh under Saving cum Relief component. The balance amount is released after the amount released earlier is utilized and its progress report submitted.

Land degradation

2197. DR. GYAN PRAKASH PILANIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a study by the Indian Council of Agricultural Research (ICAR-2005) indicates that out of the total geographical area of the country of 328.73 million hectares about 146.82 million hectares is affected by various kinds of land degradation;

(b) if so, the reasons therefor;

(c) whether it is a matter of grave concern;